

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2051  
TO BE ANSWERED ON 04.07.2019**

**Sports as a Compulsory Subject in Schools**

**2051. SHRI REBATI TRIPURA:  
SHRI VIJAY KUMAR DUBEY:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has any proposal to make it mandatory for schools to have sports as a compulsory subject upto graduation level especially in North Eastern region and Delhi/NCR;**
- (b) if so, the details thereof;**
- (c) the time by which it is likely to be implemented?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
[SHRI KIREN RIJIJU]**

**(a) to (c): Education comes under the Concurrent List of the Constitution. With majority of schools falling under respective State Examination Boards, the school curriculum is largely determined by State Governments, including those in the North Eastern Region and Delhi/NCR. However, as per the National Curriculum Framework (NCF), 2005 Health and Physical Education is a compulsory subject upto Xth Class and an optional subject at Higher Secondary Stage. At the graduation level, it is for the students to exercise the options available in the Universities / Colleges as per their choices.**

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